

Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited														
Date of commencement of CIRP: 17/07/2025														
List of creditors as on 11/09/2025														
Operational Creditor (Other than Employees, Workmen and Govt. Dues)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Aurangabad Distillery Ltd.	25-07-2025	4,67,99,999	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	4,67,99,999	
2	B N Mandhare & Associates	31-07-2025	48,27,786	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	48,27,786	
3	New Phaltan Sugar Works Distillery Division Ltd.	25-07-2025	6,25,10,958	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	6,25,10,958	
4	V.G. Naikawadi & Co.	30-07-2025	58,25,418	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	58,25,418	
5	AB Mauri India Private Limited	29-07-2025	6,83,36,600	-	Operational Creditor (Other than Employees, Workmen and Govt. Dues)	-	-	NA	-	-	-	-	6,83,36,600	
Total			18,83,00,761	-	-	-	-	-	-	-	-	-	18,83,00,761	-
Notes: As no documents / data is yet provided by Suspended Board of Directors to the IRP, the IRP has conducted his preliminary verification, as per the data / document provided by the claimant, and based on the same, the IRP has Preliminary admitted the claim of the claimant. Further the IRP has raised certain queries and requested for some documents as required for verification, accordingly the amount admitted / kept under verification are subject to modification, as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.														